

**Central Administrative Tribunal
Principal Bench, New Delhi.
OA-2433/2013**

New Delhi this the 07th day of November, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

1. Dhirendra Kumar Jha
S/o Sh. Bulan Jha
R/o 53, Bipin Garden Extension
Near Dwarka More Metro
Uttam Nagar, Delhi-110069
2. Rajesh Kumar,
S/o Rang Nath Rai
R/o 369, Income Tax Colony
North Pitampura,
Delhi-110088
3. Kaushal Kishore
S/o Sh. Mithilesh Mishra
R/o Qtr. No. 480/II, Income Tax Colony
North Pitam Pura, Delhi-110088
4. Rabindra Kumar
S/o Himanshu Shekhar Jha,
R/o Qtr. No. 260/II, Income Tax Colony,
North Pitam Pura,
Delhi – 110088
5. Mukesh Nandan
S/o Sh. Gauri Shanker Singh,
R/o Qtr. No.336/II, Income Tax Colony
North Pitam Pura,
Delhi -110088

... Applicants

(By Advocate : None)

Versus

UOI & Ors. through

1. The Secretary
Ministry of Finance
North Block,
New Delhi.
2. The Chairman
CBDT
Ministry of Finance
North Block, New Delhi
3. The Chief Commissioner of Income Tax,

Delhi-I, C.R. Building
IP Estate, New Delhi.

... Respondents

(By Advocate : Mr. Amit Sinha for Mr. R.N. Singh)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Mr. M.K. Bhardwaj, learned counsel for the applicants has stated that he has not received any instructions from the applicants. It, therefore, appears that the applicants are no longer interested in pursuing this OA.

2. Accordingly, this O.A. is dismissed for non-prosecution.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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